SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	6313
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	29
4	Application Us 34 of the Act involving International Commercial Arbitration	2
5	ARBA-Appeals under Indian Arbitration Act.	265
6	ARBP-Petitions under Indian Arbitration Act.	66
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	5103
9	CEREF-Reference under Central Excise Act.	19
10	CMAPL-Miscellaneous Applications.	2832
11	CMPAT-Company Act.	83
12	CMP-Civil Miscellaneous Petition	2415
13	COA-Appeals against judgement in Comp.Pet.	19
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	8939
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	267
20	Contempt Petition in Cuttack Bench	449
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	126
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1014
25	CRLA-Appeal against Judgement/Sentence.	10413
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1439
27	CRLMA-Other Miscellaneous Application.	721
28	CRLMC-Appl.under Sec.482 Cr.P.C.	10675
29	CRLMP-Criminal Miscellaneous Petition	945
30	CRLREV-Criminal Revision.	9248
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	164
34	CRREV-Criminal Revision	242
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	32
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22

## FAO-First Appeal from Orders. 3304 ## FAO-First Appeal from Orders. 3304 ## FAO-First Appeal from Orders. 3304 ## FAO-First Appeal from Orders. 112 ## GCRLA-Government Appeals 112 ## GCRLA-Government Appeals 112 ## GCRLA-Government Appeals 113 ## GCRLA-Government Appeals 113 ## GCRLA-Government Appeals 113 ## ITA-Appeals Income-tax 1263 ## ITA-Appeals Income-tax 1263 ## ITA-Appeals Income-tax 1263 ## JCRRA-Jail Criminal Appeals 155 ## JCRLA-Jail Criminal Appeals 1218 ## JCRLA-Jail Criminal Appeal 1218 ## JCRLA-Jail Criminal Misc.Case. 11 ## JCRLA-Jail Criminal Misc.Case. 11 ## JCRLA-Jail Criminal Misc.Case. 11 ## JCRLA-Jail Criminal Misc.Case. 12 ## JCRLA-Jail Criminal Misc.Case. 12 ## JCRLA-Jail Criminal Misc.Case. 13 ## JCRLA-Jail Criminal Misc.Case. 14 ## JCRLA-Jail Criminal Misc.Case. 15 ## JCRLA-Jail Criminal Misc.Case. 16 ## JCRLA-Jail Criminal Misc.Case. 17 ## JCRLA-Appeals (Land Acquisition Act) 11 ## JCRLA-Jail Criminal Misc.Case. 16 ## JCRLA-Jail Criminal Misc.Case. 17 ## JCRLA-Jail Criminal Misc.Case. 18 ## JCRLA-Jail Criminal Misc.Case. 19 ## JCRLA-Jail Criminal Misc.Case. 18 ## JCRLA-Jail Criminal Misc.Case. 19 ## JCRLA-Jail Criminal Misc.Case.	47	FA-First Appeal	1086
49 FA(OS)-FA from Judgement in original suits. 1 50 GA-Government Appeals 112 51 GCRLA-Government Appeals 418 52 GUAP-Pet. under Guardianship and Wards Act. 13 53 IP(M)-Main Petition (Insolvency ACt.) 1 54 ITA-Appeals Income-tax 263 55 JCRA-Jail Criminal Appeal 1218 56 JCRLA-Jail Criminal Appeal 1218 57 JCRLRV-Jail Criminal Revision. 12 58 JCRNC-Jail Criminal Misc.Case. 1 59 LAA-Appeals (Land Acquisition Act) 997 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 25 62 MACA-Motor Accident Claims. 1 61 LPA-Letters Patent Appeals. 6205 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals. 100 65 MATA-Matrimonial Cases (Appeals) 1054 66 MFA-FA against Spl. Jurisdiction Cases. 7 <td></td> <td></td> <td></td>			
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59 LAA-Appeals (Land Acquisition Act) 997 60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 25 62 MACA-Motor Accident Appeals. 6205 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 100 65 MATA-Matrimonial Cases (Appeals) 1054 66 MFA-FA against Spl. Jurisdiction Cases. 7 67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 95 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 1167 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Applications. 116 75 OVTA-Tax Appeal Under OVAT Act. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 1		JCRLRV-Jail Criminal Revision.	12
60 LAREF-References (Land Acquisition Act) 1 61 LPA-Letters Patent Appeals. 25 62 MACA-Motor Accident Appeals. 6205 63 MAC-Motor Accident Claims. 1 64 MA-Miscellaneous Appeals 100 65 MATA-Matrimonial Cases (Appeals) 1054 66 MFA-FA against Spl. Jurisdiction Cases. 7 67 MJC-Misc. Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 95 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 1167 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Brubaneswar Bench 112 79 Review Petition in Cuttack Bench 188 <tr< td=""><td>58</td><td>JCRMC-Jail Criminal Misc.Case.</td><td>1</td></tr<>	58	JCRMC-Jail Criminal Misc.Case.	1
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67 MJC-Misc.Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 95 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 1167 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Guttack Bench 188 80 Review Petition in Cuttack Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750	65	MATA-Matrimonial Cases (Appeals)	1054
67 MJC-Misc. Judicial Case. 59 68 MSA-SA from judgements in Misc. Cases. 95 69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 1167 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Guttack Bench 112 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750	66	MFA-FA against Spl. Jurisdiction Cases.	7
69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 1167 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Bhubaneswar Bench 112 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750	67		59
69 OCRMC-Original Crl. Miscellaneous Case 97 70 OJC-Original Jurisdiction case (Writ) 1167 71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Bhubaneswar Bench 112 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750	68	MSA-SA from judgements in Misc. Cases.	95
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71 OREF-References. 1 72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Bhubaneswar Bench 112 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750 84 RVWPET-Review Petition. 2186			
72 OS-Original Suit. 1 73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Bhubaneswar Bench 112 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750 84 RVWPET-Review Petition. 2186			
73 OTAPL-Other Tax Applications. 116 74 OTC-Other Tax Case. 5 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Bhubaneswar Bench 112 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750 84 RVWPET-Review Petition. 2186			1
74 OTC-Other Tax Case. 75 OVTA-Tax Appeal Under OVAT ACt. 2 76 RCFA-First Appeals(Rent Control Matters) 1 77 Review Petition in Berhampur Bench 2 78 Review Petition in Bhubaneswar Bench 112 79 Review Petition in Cuttack Bench 188 80 Review Petition in Sambalpur Bench 3 RFA-FA from Judgement and Decree in Suit 2 151 82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750		_	116
75 OVTA-Tax Appeal Under OVAT ACt. 76 RCFA-First Appeals(Rent Control Matters) 77 Review Petition in Berhampur Bench 78 Review Petition in Bhubaneswar Bench 79 Review Petition in Cuttack Bench 80 Review Petition in Sambalpur Bench 81 RFA-FA from Judgement and Decree in Suit 82 RPFAM-Revision US 19 of Family Court Act. 83 RSA-Second Appeal from Judgement and Decree. 6750 84 RVWPET-Review Petition.		1.1	
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81 RFA-FA from Judgement and Decree in Suit 2151 82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750 84 RVWPET-Review Petition. 2186	79	Review Petition in Cuttack Bench	188
82 RPFAM-Revision US 19 of Family Court Act. 1625 83 RSA-Second Appeal from Judgement and Decree. 6750 84 RVWPET-Review Petition. 2186	80	Review Petition in Sambalpur Bench	3
83 RSA-Second Appeal from Judgement and Decree. 6750 84 RVWPET-Review Petition. 2186	81	RFA-FA from Judgement and Decree in Suit	2151
83 RSA-Second Appeal from Judgement and Decree. 6750 84 RVWPET-Review Petition. 2186			
84 RVWPET-Review Petition. 2186	82	RPFAM-Revision US 19 of Family Court Act.	1625
	83	RSA-Second Appeal from Judgement and Decree.	6750
85 SAO-Second Appeal from Appellate Order. 219	84	RVWPET-Review Petition.	2186
	85	SAO-Second Appeal from Appellate Order.	219

86	SA-Second Appeal	2233
87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	172
89	SM-Suo Motu.	44
90	SPA-Sp.Appeal before DB	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	1151
93	TA-Tax Appeal	11
94	TEST-Testamentary Cases.	1
95	TREV-Tax Revesion	88
96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	323
97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	840
98	WA-Appeals before DB against SB Judgement	4588
99	WPC(OAB)-Original Application in Berhampur Bench	62
100	WPC(OAC)-Original Application in Cuttack Bench	12125
101	WPC(OA)-Original Application in Bhubaneswar Bench	5222
102	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	472
103	WPC(OAPPC)-Original Application Permission Petition in Cuttack	164
104	WPC(OAPP)-Original Application Permission Petition in Bhubaneswar	4
105	WPC(OAS)-Original Application in Sambalpur Bench	173
106	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	428

107	WPC(TAC)-Transfer Application in Cuttack Bench	195
108	WPC(TA)-Transfer Application in Bhubaneswar Bench	9
109	WPC(T)-Temporary Number in Bhubaneswar	35
110	WP(C)-Writ Petition under Art.226 and 227.	69828
	Grand Total	189890
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